

Sixteenth Loksabha

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Title: Introduction and passing of the Appropriation (No. 2) Bill, 2018.

THE MINISTER OF FINANCE AND MINISTER OF CORPORATE AFFAIRS (SHRI ARUN JAITLEY): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19.”

The motion was adopted.

SHRI ARUN JAITLEY: I introduce** the Bill. ... (*Interruptions*)

Now, I beg to move:

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19, be taken into consideration.”

HON. SPEAKER: The question is:

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2018-19, be taken into consideration.”

The motion was adopted.

HON. SPEAKER: The House shall now take up clause-by-clause consideration of the Bill.

The question is:

“That clauses 2 to 4 stand part of the Bill”.

The motion was adopted.

Clauses 2 to 4 were added to the Bill.

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

SHRI ARUN JAITLEY: I beg to move:

“That the Bill be passed”.

HON. SPEAKER: The question is:

“That the Bill be passed”.

The motion was adopted.

... (*Interruptions*)